

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL. NO. 165 OF 2018 &
I.A. NO. 790 OF 2018 OF 2018 &
APPEAL NO. 166 OF 2018 &
IA NO. 794 OF 2018

Dated: 5th December, 2018

Present: HON' BLE MR. JUSTICE N.K. PATIL, JUDICIAL MEMBER
HON' BLE MR. RAVINDRA KUMAR VERMA, TECHNICAL MEMBER

APPEAL. NO. 165 OF 2018 &
I.A. NOS. 790 OF 2018 OF 2018

In the matter of:

M/s Response Renewable Energy Ltd	Versus Appellant(s)
Bihar Electricity Regulatory Commission & Ors.	 Respondent(s)

APPEAL NO. 166 OF 2018 &
IA NO. 794 OF 2018

In the matter of:

M/s Glatt Solutions Pvt. Ltd.	Versus Appellant(s)
Bihar Electricity Regulatory Commission & Ors.	 Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Avinash Menon

Counsel for the Respondent(s) : Mr. Avinash Kumar, Dy. Director for R-1
Mr. Anand Kr. Shrivastava
Mr. Shivam Sinha for R-2 to R-4

ORDER

Mr. Avinash Kumar, Dy. Director appeared on behalf Respondent No.1 as party in person and submitted that he accepts notice on behalf of Respondent No.1. Further, he submitted that he will file the reply during the course of the day.

The learned counsel appearing for the Respondent Nos.2 to 4 prays for another three weeks time to enable them to file the reply in the matter .

Submissions made by the learned counsel appearing for the Respondent Nos.1 & 2, to 4, as stated above, are placed on record.

Mr. Avinash Kumar, Dy. Director is permitted to take notice on behalf of Respondent No.1 as party in person. The learned counsel appearing for the Respondent Nos.2 to 4 is permitted to take necessary steps for filing their reply with the application for condonation of delay for filing the Reply by 04.12.2018, as a last chance after duly serving copy on the other side. Thereafter, rejoinder, if any, may be filed by 16.01.2019 after duly serving copy on the other side.

List these matters along with Appeal No.219 of 2018 & IA No.1083 of 2018 arising out of the same order on 21.02.2019, as requested by the learned counsel appearing for both the parties.

(Ravindra Kumar Verma)
Technical Member

Pr/pk

(Justice N. K. Patil)
Judicial Member